

CCA No. 71/05

11/7/08

Hon. Mr. N. D. Dayal, Am.
Hon. Mr. Ashok S. Karamadi, J.M.

None appears for the applicant in this Contempt Petition even on revised call.

It seems that the Counsel for the applicant is not interested in prosecuting this case.

The C.P. is dismissed & notices issued to the respondents are discharged.

J.M.

Am.

OR
Judgment
prepared on 12/7/08
C.M.